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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

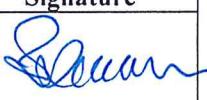
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA)/200/230/HDB/2017
NAME OF THE COMPANY	Syniverse Clearing House India Private Limited & (02) Others & Syniverse Technologies Services (I) Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFeree/RESULTING COMPANY	
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S. V. RAMA KRISHNA	Adv.	9848403691	

Counsel for TRANSFeree/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Dr. S. V. Rama Krishna learned counsel for the petitioner.

Orders reserved.



Member (Technical)



Member (Judicial)

